

ITEM NO.1773

COURT NO.14

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 152-153/2014

AKHILESH @ BARSATI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 23230/2025 - DISCHARGE OF ADVOCATE ON RECORD

Date : 14-05-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PANKAJ MITHAL
[IN CHAMBERS]

For Appellant(s) : Ms. Anuradha Mutatkar, AOR

For Respondent(s) Mr. Rohit K. Singh, AOR
Mr. Uday N. Tiwary, Adv.
Mr. Vijay Kumar, Adv.
Mr. Pritam Bishwas, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter in due course.

(KANCHAN CHOUHAN)
SENIOR PERSONAL ASSISTANT

(NIDHI MATHUR)
COURT MASTER (NSH)